

RA 209/92

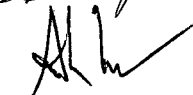
20/2/2007

Hon. Mr. D. C. Verma, Jm.
Hon. Mr. A. K. Mishra, Am.

Shri Surendran P for applicant.
None for respondents.

The RA is dismissed for

non-prosecution.


Am.


Jm.

20/2/2007
2.3.1